

4

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/2/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

COMPANY APPLICATION NO. :

PETITION NUMBER : TCP/115/2016

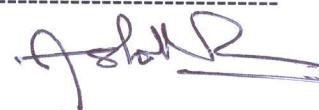
NAME OF THE PETITIONER(S) : L.S Sathish Kumar & Another

NAME OF THE RESPONDENT(S) : Sendur Weaving Mills Pvt Ltd & 24 Others

UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

1. R. VIDHYASANKAR
R. ASHOK KUMAR } Counsel for Petitioners



2. G. Meera
Ms. A. K. Nylsamy &
Associate L.P } Counsel for
R₁, R₂, R₃,
R₅, R₆, R₇



ORDER

Shri R Ashok Kumar, counsel for petitioner present. Ms G Meera, representing counsel for R1 to R3, R5 to R7 present. Counsel for respondents reported that settlement talks are in progress and sought time for reporting the final outcome of the settlement talks. Time extended at request. Put up on 15.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)